

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 23.08.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA) No.231/2024, IA (CA) No.241/2024 in Company Petition/32/241/2024
NAME OF THE COMPANY	M/S OSR Ventures LLP & ors
NAME OF THE PETITIONER(S)	Mr. Joesph George
NAME OF THE RESPONDENT(S)	M/S OSR Ventures LLP & ors
UNDER SECTION	u/s 241 of Companies Act

**ORDER**

**Company Petition/32/241/2024**

**Present:** Ld. Counsel Mr. Akshay S Malviya along with Mr. Kailash N. Baug for the Petitioner.

Ld. Senior Counsel Mr. Krishna Grandhi along with Ms. Tanya Kanwar for the Respondents No. 1 to 5.

It is stated by Ld. Senior Counsel for the Respondents No.1,2, & 4 that Vakalat on behalf of Respondents No.1, 2 & 4 has been filed and given undertaking to file Vakalat on behalf of the Respondents No. 3 & 5. Ld. Counsel for the Petitioner is directed to submit the copy of the petition to the Respondents. For the service of remaining Respondents as well as counters by the Respondents No. 1 to 5, **matter is adjourned to 21.11.2024.**

**IA (CA) No.231/2024**

**Present:** Ld. Counsel Mr. Akshay S Malviya along with Mr. Kailash N. Baug for the Petitioner.

Ld. Senior Counsel Mr. Krishna Grandhi along with Ms. Tanya Kanwar for the Respondents No. 1 to 5.

**Contd...**

**(2)**

For filing of counters by the Respondents No. 1 to 5, **matter is adjourned to 21.11.2024.**

**IA (CA) No.241/2024**

**Present:** Ld. Senior Counsel Mr. Krishna Grandhi along with Ms. Tanya Kanwar for the Petitioner.

Ld. Counsel Mr. Akshay S Malviya along with Mr. Kailash N. Baug for the Respondent.

For filing of counter by the Respondent, **matter is adjourned to 21.11.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**